राष्ट्रीय कम्पनी विधि न्यायाधिकरण, इलाहाबाद खण्डपीठ (National Company Law Tribunal) (Bench: Allahabad)

सी0 पी0 नं0/ C P No. 23/20 12

राष्ट्रीय कम्पनी विधि न्यायाधिकरण, इलाहाबाद खण्डपीठ में दिनोंक . १८.०९.२०१७ को सुनवाई का उपस्थिति–सह–आदेश पत्रकः

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON-18.09.2017

कम्पनी का नाम:

कम्पनी का नाम : NAME OF THE COMPANY: Lakshmi Raffan Cofton Mills putiful

कम्पनी अधिनियम की धारा :

कम्पना आधानयम की धारा: SECTION OF THE COMPANIES ACT: 560 (6) of the companies Act of 1957

क्रम संख्या

नाम Name पदनाम

Designation

प्रतिनिधित्व

हस्ताक्षर

Representation

Signature Afglicant. Herstisler

1

Sr. No.

ADESU TONEDONO PCS Krishna Dev Ups

CP No.23/2012

Sh. Adesh Tandon, PCS now representing the applicant/petitioner. Sh. Krishna Dev Vyas, CGSC for the respondent company.

Ld. PCS appearing for the petitioner, seeks liberty to file a rejoinder to the counter affidavit, reply filed by the ROC. Hence, the liberty is granted.

Now, the matter be listed on 6th October, 2017

Dated:18.09.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by: Kavya Prakash